7165 Written Answers BHADRA 15, 1882 (SAKA) Written Answers 7166

(e)	) (i)	S:aff	appointed:
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- (a) Inspector of Central Excise -One.
- (b) Sepoy of Central Excise—One.(ii)

Year	Expenditure incurred (in rupees)	
1957-58.	4.360	
1958-59.	4,956	

1959-60. 5,052

## Financial Aid to Political Sufferers in Delhi

2136. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the number of political sufferers in Delhi who have applied for financial aid from Government during 1960 so far; and

(b) the number of such political sufferers who have been granted financial aid?

The Minister of Home Affairs (Shri G. B. Pant): (a) Sixty-three—(upto 31st August, 1960).

(b) Forty-nine—(upto 31st August, 1960).

## Untouchability (Offences) Act

2137 Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) how many cases have been taken up for offences under the Untouchability (Offences) Act, 1955 in India during 1960 so far; and

(b) what percentage of such cases ended in conviction?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Information is being collected and will be laid on the Table of the House in due course.

## गाजीपुर का श्रफीम का कारखाता

२१३ द. श्री ह० प्र० सिंहः क्या वित्त मंत्री यह बताने की क्रुपा करेंगे कि :

(क) १९४५––४९ में गाजीपुर के स्रफीम कारखाने को कितना शुद्ध लाभ हुझा; स्रौर

(ख) श्रमिकों को बोनस के रूप में कुख कितना घन दिया गया ?

वित्त मंत्री (श्री मोरारजी देसाई) : (क) ८१,७४,४६४ रुपये।

(ख) कुछ नहीं । यह कारखाना कोई व्यापारिक सस्था नहीं है और इसके ज्यादाार कर्मचारी मादह द्र य विभाग (नारकोटिक्स डिपार्टमेंट) में न्यिन्ति रूप से काम करते हैं इसलिए लाभ में हि सा बांटने का सवाल ही पैदा नहीं होता।

## Abduction Cases in Delhi

2139. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the number of cases of abduction in Delhi during 1960 so far;

(b) how many of them were boys and how many of them were girls;

(c) how many of them have been traced so far; and

(d) the steps taken to trace the rest of them?

The Minister of Home Affairs (Shri G. B. Pant): (a) 6 (upto 25th August, 1960).

(b) E	Boy (	minor).	L
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Man. 1

Women 4

(c) **4**.

(d) Vigorous efforts are being made to trace the remaining persons. Their cases are still under investigation and are being pursued.